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Title : Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN: Now, Paper to be laid. Shri Sushil Kumar Shinde.

THE MINISTER OF HOME AFFAIRS (SHRI SUSHILKUMAR SHINDE): I beg to lay on the Table a copy of the Arms (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 585(E) in Gazette of India dated 24<sup>th</sup> July, 2012 under sub-section (3) of Section 44 of the Arms Act, 1959.

(Placed in Library, See No. LT 7255/15/12)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): On behalf of Shri Praful Patel, I beg to lay on the Table copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 8 of 2012-13)-Compliance Audit Observations for the year ended March, 2011 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 7256/15/12)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Organising Committee Commonwealth Games Delhi 2010, New Delhi, for the year 2009-2010.
- (ii) A copy of the Audited Annual Accounts (Hindi and English versions) of the Organising Committee Commonwealth Games Delhi 2010, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 7257/15/12)

- (iii) A copy of the Annual Report (Hindi and English versions) of the Organising Committee Commonwealth Games Delhi 2010, New Delhi, for the year 2010-2011.
  - (iv) A copy of the Audit Report (Hindi and English versions) of the Organising Committee Commonwealth Games Delhi 2010, New Delhi, for the year 2010-2011.
  - (v) Statement regarding Review (Hindi and English versions) by the Government of the working of the Organising Committee Commonwealth Games Delhi 2010, New Delhi, for the years 2009-2010 & 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7258/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table a copy of the Foreign Contribution (Acceptance or Retention of Gifts or Presentations) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 150 in Gazette of India dated 23<sup>rd</sup> June, 2012 under Section 49 of the Foreign Contribution (Regulation) Act, 2010.

(Placed in Library, See No. LT 7259/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): I beg to lay on the Table:-

(1) A copy of the Notification No. S.O. 1855(E) (Hindi and English versions) published in Gazette of India dated 17<sup>th</sup> August, 2012, making certain amendments in the Notification No. S.O. 2363(E) dated 30<sup>th</sup> September, 2010 under Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 7260/15/12)

(2) A copy of the Multi-State Co-operative Societies (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 447(E) in Gazette of India dated 15<sup>th</sup> June, 2012 under sub-section (3) of Section 124 of the Multi-State Cooperative Societies Act, 2002.

(Placed in Library, See No. LT 7261/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): On behalf of Dr. Charan Das Mahant, I beg to lay on the Table a copy of the National Dairy Development Board Officers (Appointment, Pay and Allowances) (Amendment) Regulations, 2012 (Hindi and English versions) published in Notification No. DEL:NDDDB-01/12 in Gazette of India dated 28<sup>th</sup> June, 2012 under Section 50 of the National Dairy Development Board Act, 1987.

(Placed in Library, See No. LT 7262/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) issued under Sections 11 and 15 of the National Investigation Agency Act, 2008:-

(i) S.O. 1720(E) published in Gazette of India dated 30<sup>th</sup> July, 2012, regarding appointment of Special Public

Prosecutor(s) under Section 15 of the National Investigation Agency Act, 2008.

- (ii) S.O. 1583(E) to S.O. 1591(E) published in Gazette of India dated 16<sup>th</sup> July, 2012, regarding appointment of 'Judges', mentioned therein, to preside over the Special Courts under the National Investigation Agency Act, 2008.
- (iii) S.O. 1545(E) to S.O. 1556(E) published in Gazette of India dated 11<sup>th</sup> July, 2012, regarding appointment of Special Public Prosecutor(s), mentioned therein, under the National Investigation Agency Act, 2008.

(Placed in Library, See No. LT 7263/15/12)

(2) A copy of the Ministry of Home Affairs, National Investigation Agency (Group 'A' and 'B' Posts) Recruitment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 502(E) in Gazette of India dated 26<sup>th</sup> June, 2012 under Article 309 of the Constitution.

(Placed in Library, See No. LT 7264/15/12)

...(Interruptions)

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